

1	2	3
27	Uttarakhand	499
28	West Bengal	12169
29	Andaman and Nicobar Islands	27
30	Chandigarh	54
31	Dadra and Nagar Haveli	237
32	Daman and Diu	3
33	Delhi	1295
34	Lakshadweep	2
35	Puducherry	49
TOTAL		127295

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Protection of wild life in Assam

1551. SHRIMATI NAZNIN FARUQUE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the number of rhino and other animals have been reported dead and killed in Kaziranga National Park in the last two years;
- (b) the details of cause of their deaths, natural or any other manner; and
- (c) whether any action has been taken by Government to punish the culprits?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The details of mortality of rhinoceros and some major wild animals in the Kaziranga Tiger Reserve, as reported by the State, are given in Statement (*See below*).

(c) The State has taken action in this regard. Since the day-to-day management of Tiger Reserves is done by States, details of action taken against culprits are not collated at Government of India level.

Statement

Details of mortality of rhinoceros and some major wild animals in the Kaziranga Tiger Reserve, during the last two years, as reported by the State

Year	Death of rhinos		Death of elephants		Death of tigers		Death of leopards	
	Natural	Poaching	Natural	Poaching	Natural	Poaching	Natural	Poaching
2011	67	3	18	1	6	0	0	0
2012	109	11	22	0	4	0	0	0

Pollution in Yamuna River

1552. SHRI V. HANUMANTHA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that due to pollution by industries near Sonapat and Panipat the Yamuna river is getting polluted heavily, making people living in Delhi to face the ill-effect; and

(b) if so, the steps being taken by Government to control the Yamuna river pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Haryana State Pollution Control Board (HSPCB) has reported that all chemical industries situated in Sonipat and Panipat region have provided the treatment plants for treatment of their industrial effluents, and no unit is discharging its effluent directly into the river Yamuna. Also as per information provided by Central Pollution Control Board (CPCB), no chemical industry is discharging waste water directly into river Yamuna. The CPCB and HSPCB are monitoring jointly the river Yamuna at Sonipat and Panipat. The data analysis of this monitoring reveals that the water of river Yamuna at Palla which is downstream of Sonapat and up stream of Delhi is well within prescribed standards.

(b) To supplement the efforts of State Government in addressing the problem of pollution of river Yamuna, Government of India is implementing Yamuna Action Plan (YAP) with assistance from Japan International Cooperation Agency, Government of Japan in phase manner. A total of 296 schemes have been complete in 21 towns of Uttar Pradesh, Haryana and Delhi and 942.25 million liters per day of sewage treatment capacity has been created so far under YAP.